

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
LOK SABHA

UNSTARRED QUESTION NO. 447  
TO BE ANSWERED ON 15.09.2020

**Relief Package for Differently Abled**

447: SHRI DILIP SAIKIA:  
SHRI RAMESH CHANDER KAUSHIK:

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-**

- (a) Whether the Government is considering to give more relief package along with the existing concessions being given to the persons with disabilities for self employment in view of the global pandemic;
- (b) if so the details thereof;
- (c) whether the Government has conducted any survey or constituted task group for addressing the economic status of the persons with disabilities; and
- (d) if so the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

**(a) and (b):** Yes, Sir. National Handicapped Finance and Development Corporation (NHFDC), a Public Sector Enterprise under the administrative control of Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment has taken following measures owing to the pandemic situation arising due to Covid 19:

- i) It has extended moratorium of three months on payment of loan installments outstanding with implementing agencies, as per RBI guidelines.
- ii) Also extended the Utilization period by another 120 days in respect of funds released to implementing agencies during the last quarter of last financial year 2019-20.

**(c) and (d):** DEPwD has not conducted any survey or constituted task group for addressing the economic status of the persons with disabilities.

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